

ITEM NO.13

COURT NO.14

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No. 749/2023

(Arising out of impugned final judgment and order dated 23-12-2022 in CRLMA No. 19598/2022 passed by the High Court of Gujarat at Ahmedabad)

AJAYKUMAR MURLIDHAR MANJREKAR

Petitioner(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

(IA No. 11036/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 11039/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 925/2023 (II-B)

(IA No. 13038/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 13039/2023 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 1744/2023 (II-B)

(FOR ADMISSION and I.R. and IA No.26268/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.26270/2023-EXEMPTION FROM FILING O.T.)

Date : 01-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. I.H. Syed, Sr. Adv.
Mr. Varinder Kumar Sharma, AOR
Mr. Shantanu Sharma, adv.
Ms. Deeksha Gaur, Adv.
Mr. Prithu Parimal, Adv.
Mr. Aamir S. Pathan, Adv.
Mr. Vishrut Bhandari, Adv.
Ms. Parul Sharma, Adv.
Mr. Avinash Kumar Bharti, Adv.
Dr. Ram Kishor Choudhary, Adv.
Mr. Y.K. Prasad, Adv.
Mr. Bishan Dass, Adv.

For Respondent(s) Mr. Siddhartha Jha, AOR

Ms. Swati Ghildiyal, AOR

Ms. Devyani Bhatt, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the caveator seeks short
accommodation.

List these matters after three weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)